

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 7th November, 2023

No. HCM/1/96/BENCH: It is hereby informed to all the learned members of the Bar, litigants and other stakeholders that Hon'ble The Chief Justice is pleased to direct listing of single bench matters in event of recusal by Hon'ble Single Bench Judges as under, w.e.f. 07.11.2023 until further orders-

SINGLE BENCH		
Sl. No.	Recusal Bench	Bench before whom the matter is to be listed
1.	Hon'ble The Chief Justice	HMJ Golmei Gaiphulshillu
2.	HMJ A. Bimol Singh	
3.	HMJ A. Guneshwar Sharma	
4.	HMJ Golmei Gaiphulshillu	HMJ A. Guneshwar Sharma

By Order etc.

Sd/-
(OJESH MUTUM)
REGISTRAR (JUDL)
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/20202-20

Imphal, the 7th November, 2023

Copy to:

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
4. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, High Court of Manipur.
5. The Advocate General, Government of Manipur.
6. The Registrar General, High Court of Manipur.
7. The Registrar (Admn.)/(Vigilance), High Court of Manipur.
8. The Government Advocates, Government of Manipur.
9. The Deputy Solicitor General of India, High Court of Manipur.
10. The President, High Court Bar Association, Manipur.
11. The President, AMBA, Manipur.
12. All the Joint Registrars, High Court of Manipur.
13. All the Deputy Registrars, Language Officer, High Court of Manipur.
14. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
15. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. All the Court Masters, High Court of Manipur.
18. The Concerned/Guard File.



REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR
